

**Action Taken Report (ATR) in light of the order dated 01/03/2023 issued by the Hon'ble National Green Tribunal (NGT), Principal Bench (PB), New Delhi in Original Application No. 124/2023 In re: News item published in The Avenue Mail dated 07.02.2023 titled "Jamshedpur: Industrial Wastes adding to pollution level in River Subarnarekha"**

1) The Hon'ble NGT, PB, New Delhi vide order dated 01.03.2023 in the matter of O. A. No. 124/2023 in the matter of In re: News item published in The Avenue Mail dated 07.02.2023 titled "Jamshedpur: Industrial Wastes adding to pollution level in River Subarnarekha" directed as under: -

***" 5. In view of above, we consider it necessary to constitute an Expert Committee to be headed by ACS Environment, State of Jharkhand with nominees of CPCB, Integrated Regional Office, Ranchi, State PCB and District Magistrate, Jamshedpur for ascertaining factual position. The State PCB will be the nodal agency for coordination and compliance. The joint Committee may meet within 15 days, undertake visit to the site, interact with the stakeholders and coordinate with concerned local bodies, residents, panchayats and other concerned persons of Institutions online or offline. A factual report in respect of gaps in management of sewage and trade effluents with time bound action plan may be furnished within two months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) .....*"**

- 2) In compliance to the order dated 01.03.2023 of the Hon'ble NGT, PB, New Delhi an Expert Committee was constituted comprising of the following officials:-

S.N.	Officials	Designation
1.	Sri L. Khiangte, Additional Chief Secretary, Forest, Environment and Climate Change Department, Government of Jharkhand.	Chairman
2.	Sri Rajeev Ranjan, Scientist 'E', Representative of IRO, MoEF&CC, Ranchi	Member
3.	Sri Toufic Aslam, Scientist 'C', Representative of CPCB, Kolkata.	Member
4.	Deputy Commissioner, E. Singhbhum	Member
5.	Sri Yatindra Kumar Das, Member Secretary, JSPCB	Member Secretary

(JSPCB was made the nodal agency for coordination and compliance)

Copy of the Notification issued by the Forest, Environment and Climate Change Department, Government of Jharkhand vide Notification No. 1283 dated 10/04/2023 is attached as **Annexure - 'A'**.

- 3) An initial / preliminary meeting with the officials of the Jharkhand State Pollution Control Board (JSPCB) under the chairmanship of the Additional Chief Secretary, Forest, Environment and Climate Change Department, Government of Jharkhand was held on 17/04/2023 for setting up the pretext for the Hon'ble NGT formed Expert Committee. This meeting was held to discuss the strategy and to procure the relevant

information to undertake the required task and activities for compliance of the order dated 01.03.2023 passed by the Hon'ble NGT in O. A. No. 124/2023. Minutes of Meeting (MoM) of the said meeting was issued vide Memo No. 1487 dated 24/04/2023.

Copy of the MoM of the said meeting issued vide Memo No. 1487 dated 24/04/2023 is attached as **Annexure – 'B'**.

- 4) The first meeting of the Expert Committee under the chairmanship of the Additional Chief Secretary, Forest, Environment and Climate Change Department, Government of Jharkhand was held on 25/04/2023 to review the present status of the pollutants (sewage and effluent) being discharged in the Subarnarekha River and to discuss the further action to be taken by the various stakeholders for compliance of the order dated 01.03.2023 passed by the Hon'ble NGT in O. A. No. 124/2023. MoM of the said meeting was issued vide Memo No. 1596 dated 28/04/2023.

Copy of the MoM of the said meeting issued vide Memo No. 1596 dated 28/04/2023 is attached as **Annexure – 'C'**.

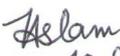
- 5) The Expert Committee under the chairmanship of the Additional Chief Secretary, Forest, Environment and Climate Change Department, Government of Jharkhand has conducted the site visit on 11.05.2023 for ascertaining factual position of sewage

and effluent being discharged in Subarnarekha River. The Expert Committee undertook the site visit of under construction Adityapur STP of Adityapur Municipal Corporation, Domuhani (confluence of River Subarnarekha and Kharkai). Drains near Mango Bridge (Mango Municipal Corporation), Pandey Ghat (Mango Municipal Corporation and Jamshedpur Notified Area Committee) & C Town Drain (Jamshedpur Notified Area Committee) were also visited. Bara STP of Tata Steel Utilities & Infrastructure Services Limited, Moharda (proposed site of STP construction), M/s Timken India Limited (Industrial Unit), River Subarnarekha near Moubhandar (downstream of M/s HCL), Kendadih Mines of HCL were also visited by the Committee. The Committee also interacted with the residents of the nearby areas. Altogether water samples were collected at 14 locations on 11/05/2023 (i.e. on the day of Site Inspection by the Committee) and were sent for analysis to a NABL Accredited Laboratory. Analysis of the samples has also been done and report has been procured from the laboratory.

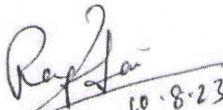
- 6)** A Review – cum – Interaction Meeting in the Chairmanship of the Additional Chief Secretary, Forest, Environment and Climate Change Department, Government of Jharkhand – cum – Chairman, Expert Committee was held in the Conference Hall of the Circuit House, East Singhbhum with the stakeholders & representatives of the people was held on 11/05/2023 after the site visit. The MoM of the said meeting was issued vide Memo No. 1810 dated 19/05/2023.

Copy of the MoM of the said meeting issued vide Memo No. 1810 dated 19/05/2023 is attached as **Annexure - 'D'**.

- 7) The Site Visit Report along with the factual report in respect of gaps in management of sewage and trade effluents with time bound action plan is under preparation by the Committee. In view of the above, the Hon'ble Tribunal may be pleased to kindly allow three (03) weeks time for submission of the said Reports before the Hon'ble Tribunal.

  
10.08.23  
(Toufic Aslam)

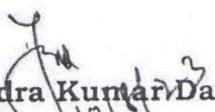
Scientist 'C',  
CPCB Regional Directorate,  
Kolkata.

  
10.8.23  
(Rajeev Ranjan)

Scientist 'E',  
IRO, MoEF&CC,  
Ranchi.

  
10.8.23  
(Piyush Sinha)

SDO, Dhalbhum,  
East Singhbhum.  
(Representative of  
DC, E. Singhbhum)

  
10.8.23  
(Yatindra Kumar Das)

Member Secretary,  
SPCB, Jharkhand - Cum -  
Member Secretary,  
Expert Committee.

  
10/8/2023  
(L. Khiangte)

Additional Chief Secretary  
Forest, Environment &  
Climate Change Department,  
GoJ, - Cum -  
Chairman, Expert  
Committee.

झारखण्ड सरकार  
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग

अधिसूचना

संख्या-7/पर्या0प्रदू0 (वाद)-07/2023- 1283 व0प0, राँची, दिनांक- 10/04/2023

The Avenue Mail में दिनांक-07.02.2023 को "Jamshedpur: Industrial Waste adding to Pollution Level in River Subarnarekha" से संबंधित प्रकाशित Media Report के आधार पर माननीय NGT, नई दिल्ली द्वारा स्वतः संज्ञान लेते हुए दर्ज O.A. No-124/2023 में दिनांक-01.03.2023 के पारित आदेश के अनुपालन हेतु Expert Committee का गठन निम्नवत् किया जाता है :-

- |       |   |   |            |
|-------|---|---|------------|
| (i)   | अपर मुख्य सचिव, वन, पर्यावरण एवं जलवायु परिवर्तन विभाग, झारखण्ड, राँची  | - | अध्यक्ष    |
| (ii)  | केन्द्रीय प्रदूषण नियंत्रण पर्वद, ईस्टर्न जोन, कोलकाता के प्रतिनिधि   | - | सदस्य      |
| (iii) | भारत सरकार, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, एकीकृत क्षेत्रीय कार्यालय, राँची के प्रतिनिधि  | - | सदस्य      |
| (iv)  | उपायुक्त, पूर्वी सिंहभूम, जमशेदपुर  | - | सदस्य      |
| (v)   | सदस्य सचिव, झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद, राँची<br>(झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद समन्वय एवं अनुपालन के लिए नोडल एजेंसी के रूप में कार्य करेंगे) | - | सदस्य सचिव |

2. उक्त समिति का ToR निम्नवत् है :-

- समिति trade effluent and untreated sewage के स्वर्णरेखा नदी में बहिस्स्राव की वास्तविक स्थिति का आकलन (ascertain) करेगी।
- समिति sewage and trade effluent के उपचार को ascertain करेगी तथा कार्य योजना में इसके समुचित प्रबंधन हेतु सुझाव देगी।
- समिति स्थल निरीक्षण कर हित धारको (Stake holders), स्थानीय निकायों, निवासियों, पंचायतों एवं संबंधित संस्थानों से समन्वय स्थापित करते हुए बात-चीत (interact) करेगी।
- समिति कार्य योजना (action plan) तैयार करने के दौरान Public domain में उपलब्ध रिपोर्ट यथा- Report of CPCB on 'Polluted River Stretches' इत्यादि का भी अध्ययन करेगी।
- समिति अधिसूचना निर्गत होने की तिथि के 15 दिनों के अन्दर बैठक करेगी तथा 02 महीनों के अन्दर प्रतिवेदन समर्पित करेगी।

3. उक्त पर माननीय मुख्यमंत्री का अनुमोदन प्राप्त है।

झारखण्ड राज्यपाल के आदेश से,

10/04/2023

(राजू रंजन राय)

सरकार के अपर सचिव।

ज्ञापांक-7/पर्या0प्रदू0 (वाद)-07/2023- 1283 व0प0, राँची, दिनांक- 10/04/2023

प्रतिलिपि-उप महानिदेशक, भारत सरकार, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, एकीकृत क्षेत्रीय कार्यालय, राँची को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

अनुरोध है कि उपर्युक्त समिति हेतु प्रतिनिधि नामित करते हुए विभाग को सूचित करने की कृपा की जाय।

10/04/2023  
सरकार के अपर सचिव।

ज्ञापांक-7/पर्या0प्रदू0 (वाद)-07/2023- 1283 व0प0, राँची, दिनांक-10/04/2023

प्रतिलिपि-सदस्य सचिव, झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद, राँची/उपायुक्त, पूर्वी सिंहभूम, जमशेदपुर/श्री तौफिक असलम, वैज्ञानिक "ग", केन्द्रीय प्रदूषण नियंत्रण पर्वद, क्षेत्रीय निदेशालय, कोलकाता को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

10/4/2023

सरकार के अपर सचिव।

ज्ञापांक-7/पर्या0प्रदू0 (वाद)-07/2023- 1283 व0प0, राँची, दिनांक-10/04/2023

प्रतिलिपि-विभागीय अपर मुख्य सचिव के प्रधान आप्त सचिव/क्षेत्रीय निदेशक, केन्द्रीय प्रदूषण नियंत्रण पर्वद, क्षेत्रीय निदेशालय, कोलकाता को सूचनार्थ प्रेषित।

10/4/2023

सरकार के अपर सचिव।

**Minutes of Meeting held on 17/04/2023 in Conference Hall of SKIPA for setting up the pretext for the Expert Committee, as constituted in compliance of directions issued by the Hon'ble NGT, Principal Bench, New Delhi. vide its order dated 01/03/2023 in O. A. No. 124/2023 In re: News item published in The Avenue Mail dated 07.02.2023 titled "Jamshedpur: Industrial Wastes adding to pollution level in River Subarnarekha".**

e-mail

**Attendees:**

- i. The Additional Chief Secretary (ACS), Forest, Environment and Climate Change Department, GoJ.
  - ii. The Member Secretary (MS), Jharkhand State Pollution Control Board (JSPCB).
  - iii. The Regional Officer (RO), JSPCB Regional Office – Cum – Laboratory, Jamshedpur.
1. At the outset of the meeting the Additional Chief Secretary – Cum – Chairman of the Expert Committee briefed the members about the order dated 01.03.2023 passed by the Hon'ble NGT, Principal Bench, New Delhi in O. A. No. 124/2023 In re: News item published in The Avenue Mail dated 07.02.2023 titled "Jamshedpur: Industrial Wastes adding to pollution level in River Subarnarekha". It was further informed that the proceedings have been initiated suo-motu in light of captioned media report about the pollution of river Subarnarekha in Jharkhand in and around Jamshedpur. The said media report refers to survey conducted by the State PCB showing exceedance of pH value, DO content and lead content. At some places like Mango and Moubhandar, pollution was more. It was informed that this meeting was convened as a preparation meeting for the NGT formed Expert Committee.
  2. The Member Secretary, JSPCB informed that an Expert Committee has been constituted by the Forest, Environment and Climate Change Department, GoJ vide Notification No. 1283 dated 10/04/2023 under Chairmanship of the ACS, Forest, Environment and Climate Change Department, GoJ. It was further informed that the JSPCB will be the nodal agency for coordination and compliance.
  3. The Member Secretary, JSPCB further informed about the issues raised by the Hon'ble NGT in its order dated 01/03/2023 that the verification expected was at different locations where potential of discharge of trade effluents or untreated sewage exists which has not been done. There is no consideration even of material in public domain. The Hon'ble NGT directed that a factual report

in respect of gaps in management of sewage and trade effluents with time bound action plan may be furnished within two months.

4. The ACS Forest, Environment and Climate Change Department, GoJ – Cum – Chairman, Expert Committee asked the officials present that how the trade effluent or sewage discharge may be measured, what are the treatment methods that can be adopted, how the gaps can be identified, how many discharge points are there etc.
5. The RO, JSPCB Regional Office – Cum – Laboratory, Jamshedpur provided the following details before the committee: -

I. List of industries discharging their treated effluent in Subarnarekha which is as below: -

- a) M/s Tata Steel Ltd., Main Plant, Jamshedpur.
- b) M/s Tata Motors Ltd., Telco, Jamshedpur.
- c) M/s Tin Plate Co. of India Ltd., Jamshedpur.
- d) M/s UCIL, Jadugora, Dist- East Singhbhum.
- e) M/s Hindustan Copper Ltd., Moubhandar (Plant is closed)

It was further informed that the Online Continuous Effluent Monitoring System (OCEMS) is installed by M/s Tata Steel Limited and M/s Tata Motors Limited. However, ETPs has been installed by M/s Tin Plate Co. of India Limited and M/s UCIL, Jadugora and their treated effluent is discharged in Suvarnrekha and OCEMS has not been installed by them because it is mandatory for 17 categories of Highly Polluting Industries and both Unit does not comes under this.

II. List of Municipal drains discharging sewage in Swarnarekha which is as below: -

- a) Drain of Kapali area meeting in Subarnarekha River- Near Pani Tanki, Kapali.
- b) Drain of Mango area meeting in Subarnarekha River- Kuwar Basti, Mango & Dr. Colony.
- c) Drain of Sonari (JNAC) area meeting in Subarnarekha River.

III. Monthly Monitoring of Water Quality of River Suvarnrekha at 09 different locations after Chandil Dam is being carried out by the JSPCB Regional Office – Cum – Laboratory, Jamshedpur under National Water Monitoring Programme (NWMP).

**After deliberations and discussions, the Chairman gave the following directions: --**

1. Details w.r.t. the sewage being discharged in Suvarnarekha River and correspondence should be made with the Director, State Urban Development Agency (SUDA), Urban Development and Housing Department, GoJ & The Director, Panchayati Raj Department, GoJ so that the said details is put up before the Expert Committee before the site visit. A format may be prepared for this purpose.

(Action By: MS, JSPCB)

2. To ascertain the efficiency of the ETPs installed by the industries and method of calibration of the OCEMS installed by the industries.

(Action By: RO, JSPCB, Jamshedpur)

3. To submit the Water Quality Monitoring Data of the River Suvarnrekha by considering the baseline data as per the CPCB report on polluted river stretches published in 2022.

(Action By: RO, JSPCB, Jamshedpur)

4. To prepare a map of the stretch of Suvarnarekha along with the map of Urban Local Bodies indicating discharge points, ETPs, STPs, etc.

(Action By: RO, JSPCB, Jamshedpur in coordination with ULB's)

5. The above said reports / documents / maps may be placed in the meeting of the Expert Committee scheduled on 25/04/2023.

(Action By: RO, JSPCB, Jamshedpur)

The meeting concluded with the vote of thanks to the Chairman.

Sd/-

**(L. Kiangte)**

Additional Chief Secretary

Forest, Environment & Climate Change Department,

Govt. of Jharkhand – Cum –

Chairman, Monitoring Committee

Memo No-7/Praya.Pradu(Vad)-07/2023- 1487 Ranchi, Dated- 24-04-2023  
Copy to-Member Secretary, Jharkhand State Pollution Control Board, Ranchi/Regional Officer, Jharkhand State Pollution Control Board, Regional Office-cum-Laboratory, Jamshedpur for information & necessary action.

*(Signature)*  
27/4/2023

(Raju Ranjan Roy)

Additional Secretary,

Forest, Environment & Climate Change Department,

Govt. of Jharkhand

Memo No-7/Praya.Pradu(Vad)-07/2023- 1487 Ranchi, Dated- 24-04-2023  
Copy to-PPS to Additional Chief Secretary, Forest, Environment & Climate Change Department, Govt. of Jharkhand for information & necessary action.

*(Signature)*  
27/4/2023

(Raju Ranjan Roy)

Additional Secretary,

Forest, Environment & Climate Change Department,

Govt. of Jharkhand

**Minutes of Meeting of the Expert Committee held on 25/04/2023 in the Conference Hall of SKIPA in compliance of directions issued by the Hon'ble NGT, Principal Bench, New Delhi. vide its order dated 01/03/2023 in O. A. No. 124/2023 In re: News item published in The Avenue Mail dated 07.02.2023 titled "Jamshedpur: Industrial Wastes adding to pollution level in River Subarnarekha".**

**Attendees:**

- i. Additional Chief Secretary (ACS), Forest, Environment and Climate Change Department, GoJ – Cum – Chairman, Expert Committee.
  - ii. Deputy Commissioner, East Singhbhum.
  - iii. Member Secretary (MS), Jharkhand State Pollution Control Board (JSPCB) – Cum – Member Secretary, Expert Committee.
  - iv. Sri Rajeev Ranjan, Scientist – E, MoEF&CC IRO, Ranchi.
  - v. Sri Toufic Aslam, Scientist – C, CPCB Regional Directorate, Kolkata.
  - vi. Additional Secretary, Forest, Environment and Climate Change Department, GoJ.
  - vii. Representative of Director, SUDA, Urban Development and Housing Department, GoJ.
  - viii. Representative of Director, Panchayati Raj Department, GoJ.
  - ix. The Regional Officer (RO), JSPCB Regional Office – Cum – Laboratory, Jamshedpur.
  - x. Sri Sourav Kumar, Representative of Jamshedpur Notified Area Committee.
1. At the outset of the meeting the Additional Chief Secretary – Cum – Chairman of the Expert Committee briefed the members about the order dated 01.03.2023 passed by the Hon'ble NGT, Principal Bench, New Delhi in O. A. No. 124/2023 In re: News item published in The Avenue Mail dated 07.02.2023 titled "Jamshedpur: Industrial Wastes adding to pollution level in River Subarnarekha". It was further informed that the proceedings have been initiated suo-motu in light of captioned media report about the pollution of river Subarnarekha in Jharkhand in and around Jamshedpur. The said media report refers to survey conducted by the State PCB showing exceedance of pH value, DO content and lead content. At some places like Mango and Moubhandar, pollution was more. It was further informed that a preparatory meeting was convened with the officials of the JSPCB for the NGT constituted Expert Committee Meeting.
  2. The Member Secretary, JSPCB informed that an Expert Committee has been constituted by the Forest, Environment and Climate Change Department, GoJ vide Notification No. 1283 dated 10/04/2023 under Chairmanship of the ACS, Forest, Environment and Climate Change Department, GoJ. It was further informed that the JSPCB will be the nodal agency for coordination and compliance.

✓

3. The Member Secretary, JSPCB further informed about the issues raised by the Hon'ble NGT in its order dated 01/03/2023 that the verification expected was at different locations where potential of discharge of trade effluents or untreated sewage exists which has not been done. There is no consideration even of material in public domain. The Hon'ble NGT directed that a factual report in respect of gaps in management of sewage and trade effluents with time bound action plan may be furnished within two months.
4. The RO, JSPCB Regional Office – Cum – Laboratory, Jamshedpur provided the following details before the committee: -
- I. List of industries discharging their treated effluent in Subarnarekha which is as below: -
- M/s Tata Steel Ltd., Main Plant, Jamshedpur.
  - M/s Tata Motors Ltd., Telco, Jamshedpur.
  - M/s Tin Plate Co. of India Ltd., Jamshedpur.
  - M/s UCIL, Jadugora, Dist- East Singhbhum.
  - M/s Hindustan Copper Ltd., Moubhandar (Plant is closed)

It was further informed that the Online Continuous Effluent Monitoring System (OCEMS) is installed by M/s Tata Steel Limited and M/s Tata Motors Limited. However, ETPs has been installed by M/s Tin Plate Co. of India Limited and M/s UCIL, Jadugora and their treated effluent is discharged in Suvarnrekha and OCEMS has not been installed by them because it is mandatory for 17 categories of Highly Polluting Industries and both Unit does not comes under this.

- II. Monthly Monitoring of Water Quality of River Suvarnrekha at 09 different locations after Chandil Dam is being carried out by the JSPCB Regional Office – Cum – Laboratory, Jamshedpur under National Water Monitoring Programme (NWMP). The details of which is as below: -

S.N.	Location	Base Line Data (Jan 2022)			Data of Jan 2023			Data of Feb 2023		
		pH	DO	BOD	pH	DO	BOD	pH	DO	BOD
1.	Chandil Road Bridge	7.2	7.2	BDL	7.1	6.8	BDL	7.2	7.3	1.3
2.	On Subarnarekha River before meeting Kharkai	7.6	6.5	1.5	7.3	6.6	1.3	7.0	7.0	1.8
3.	On Subarnarekha River after confluence Kharkai	7.4	6.7	1.8	6.9	6.5	1.6	6.9	6.9	2.4
4.	D/s Mango, Jamshedpur	6.8	6.4	2.2	6.7	6.0	2.1	7.0	6.5	2.6
5.	Galudih Barrage	7.1	7.0	BDL	7.2	7.2	1.1	7.1	7.5	1.6
6.	U/s HCL Ghatsila	7.5	6.6	1.3	7.0	7.0	1.2	7.1	7.0	1.3
7.	D/s HCL Ghatsila	7.4	6.5	1.2	6.9	6.9	1.3	7.0	7.1	1.5
8.	Bahragora Road Bridge	7.6	7.1	BDL	7.3	7.2	BDL	7.3	7.4	1.2
9.	Ghatsila Road Bridge	7.7	7.2	1.6	7.3	7.4	1.2	7.3	8.0	1.7

It was further informed that a River Rejuvenation Plan of Subarnarekha was prepared and the water quality of River Subarnarekha has improved from 2019 and has become of bathing quality. The industrial effluent discharge point of the above mentioned five industries was also depicted

5. The RO, JSPCB Regional Office – Cum – Laboratory, Jamshedpur has requested the Common Effluent Treatment Plant (CETP) and different ULB's and has collected the data from them w.r.t. the discharge and treatment of their effluent / sewage the details of which is as follows: -

a) Adityapur CETP

Month	Receipt Quantity (KL)	Treated Quantity (KL)	Treated water discharged to the Inland Surface (KL)	Treated water for Reuse (KL)
Apr'22	1545.00	1640.00	1476.00	164.00
May'22	1700.00	1656.00	1457.00	199.00
June'22	1900.00	2004.00	1723.00	281.00
July'22	1807.00	1890.00	1718.00	170.00
Aug'22	1386.00	1333.00	1240.00	93.00
Sep'22	1391.00	1388.00	1277.00	111.00
Oct'22	1121.00	1043.00	928.00	115.00
Nov'22	1426.00	1233.00	1110.00	123.00
Dec'22	1400.00	1418.00	1262.00	156.00
Jan'23	1598.00	1630.00	1434.00	196.00
Feb'23	1478.00	1496.00	1361.00	135.00
Mar'23	1893.00	1741.00	1549.00	192.00
<b>Total</b>	<b>18645.00</b>	<b>18472.00</b>	<b>16535.00</b>	<b>1935.00</b>

b) Jamshedpur Notified Area Committee

S. N.	Information	Details
1.	Total number of sewage drains / discharge points being discharged in Subarnarekha river.	18
2.	Total quantum of discharge of sewage in Subarnarekha river.	122.05 MLD
3.	Total quantum of treated sewage being discharged in Subarnarekha river.	0
4.	Total quantum of untreated sewage being discharge in Subarnarekha river.	122.05 MLD
5.	If any Sewage Treatment Plant (STP) is established then its treatment capacity.	1 STP of Capacity 45 MLD 11 PSTPs of Capacity 4.8 MLD
6.	If no STP is there then the proposed plan to treat the sewage and timeline for completion of STP, if any.	Yes, there is proposed plan for treatment of Waste Water; the survey of nallahas has been conducted. Time line for completion – March 2026.

c) Mango Municipal Corporation

S. N.	Information	Details
1.	Total number of sewage drains / discharge points being discharged in Subarnarekha river.	09
2.	Total quantum of discharge of sewage in Subarnarekha river.	30.24 MLD
3.	Total quantum of treated sewage being discharged in Subarnarekha river.	0
4.	Total quantum of untreated sewage being discharge in Subarnarekha river.	30.24 MLD

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5.	If any Sewage Treatment Plant (STP) is established then its treatment capacity.	0
6.	If no STP is there then the proposed plan to treat the sewage and timeline for completion of STP, if any.	Yes, there is proposed plan for treatment of Waste Water, the survey of nallaha has been conducted. Time line for completion – March 2026.

**d) Kapali Municipal Council**

S. N.	Information	Details
1.	Total number of sewage drains / discharge points being discharged in Subarnarekha river.	02
2.	Total quantum of discharge of sewage in Subarnarekha river.	Not calculated
3.	Total quantum of treated sewage being discharged in Subarnarekha river.	0
4.	Total quantum of untreated sewage being discharge in Subarnarekha river.	Not calculated
5.	If any Sewage Treatment Plant (STP) is established then its treatment capacity.	N/A
6.	If no STP is there then the proposed plan to treat the sewage and timeline for completion of STP, if any.	N/A

**e) Tata Steel Utilities & Infrastructure Services Limited**

S. N.	Information	Details	Remarks
1.	Total number of sewage drains / discharge points being discharged in Subarnarekha river.	18	Numbers of Storm water drain discharge points.
2.	Total quantum of discharge of sewage in Subarnarekha river.	NA	JNAC is conducting joint study to ascertain the volume of discharge.
3.	Total quantum of treated sewage being discharged in Subarnarekha river.	NIL	TSL does not discharge in River. Treated sewage is used for industrial and irrigation purposes. Only treated sewage is discharged in case of breakdowns / Shut down.
4.	Total quantum of untreated sewage being discharge in Subarnarekha river.	NA	TSL does not discharge in River. Treated sewage is used for industrial and irrigation purposes.
5.	If any Sewage Treatment Plant (STP) is established then its treatment capacity.	YES 65.7 MLD	BARA STP – 45 MLD, KHARKAI STP – 16 MLD, 10 Nos. of PSTPs – 4.7 MLD
6.	If no STP is there then the proposed plan to treat the sewage and timeline for completion of STP, if any.	6 MLD by May 2025	Under construction – 5 PSTPs (6MLD). Completion within May 2025.

**f) Jugsalai Nagar Parishad**

S. N.	Information	Details
1.	Total number of sewage drains / discharge points being discharged in Kharkai river.	05

2.	Total quantum of discharge of sewage in Kharkai river.	5.4 MLD (Approx) (Calculation based on census 2011)
3.	Total quantum of treated sewage being discharged in Kharkai river.	0 There is no treatment facility.
4.	Total quantum of untreated sewage being discharge in Kharkai river.	5.4 MLD (Approx) (Calculation based on census 2011)
5.	If any Sewage Treatment Plant (STP) is established then its treatment capacity.	No
6.	If no STP is there then the proposed plan to treat the sewage and timeline for completion of STP, if any.	Final DPR of STP Prepared by Juidco in 2018. No further progress has been done.

**g) Adityapur Municipal Corporation**

S. N.	Information	Details
1.	Total number of sewage drains / discharge points being discharged in Kharkai river.	08
2.	Total quantum of discharge of sewage in Kharkai river.	14 MLD
3.	Total quantum of treated sewage being discharged in Kharkai river.	NIL
4.	Total quantum of untreated sewage being discharge in Kharkai river.	11 MLD
5.	If any Sewage Treatment Plant (STP) is established then its treatment capacity.	3 MLD in NIT, Jamshedpur
6.	If no STP is there then the proposed plan to treat the sewage and timeline for completion of STP, if any.	36 MLD – 04 No. STPs under construction under AMRUT scheme.

**h) Rural Block Area of East Singhbhum**

S. N.	Information	Details
1.	Total number of sewage drains / discharge points being discharged in Subarnarekha river.	01 (Musabani Block)
2.	Total quantum of discharge of sewage in Subarnarekha river.	10 cubic Litre (Musabani Block)
3.	Total quantum of treated sewage being discharged in Subarnarekha river.	NIL
4.	Total quantum of untreated sewage being discharge in Subarnarekha river.	NIL
5.	If any Sewage Treatment Plant (STP) is established then its treatment capacity.	NIL
6.	If no STP is there then the proposed plan to treat the sewage and timeline for completion of STP, if any.	NIL

6. Sri Rajeev Ranjan, Scientist – E, MoEF&CC IRO, Ranchi suggested that the sampling may be done at the discharge points at the representative locations during site visit by the Expert Committee and the sample analysed to know the quality of sewage being discharged in the Subarnarekha river. It was suggested that the sampling at Garra Nala should also be done as the discharge of UCIL meets Garra Nala and where it further meets Subarnarekha River.

**After deliberations and discussions, the Chairman gave the following directions: --**

1. Details w.r.t. the sewage being discharged in Subarnarekha River and Kharkai River of the Urban Local Bodies and Panchayat areas along with the complete details drain wise and the action, either being taken or is proposed to be taken for treatment of sewage along with the estimates, timeline for implementation and source of funding to be indicated as well.

(Action By: Concerned ULBs and DC, E. Singhbhum)

2. To prepare a map of the stretch of Subarnarekha along with the map of Urban Local Bodies indicating discharge points, ETPs, STPs, etc. with its coordinate points (Latitude and Longitude).

(Action By: Concerned ULBs and DC, E. Singhbhum)

3. Action plan to be prepared at district level for tapping of the sewage being discharged in Subarnarekha by considering each drain as a Unit.

(Action By: Concerned ULBs In coordination with Deputy Commissioner)

4. To prepare the draft Action Plan and circulate it with the Members of the Committee.

(Action By: MS, JSPCB)

5. To collect the layout map and drawing of water supply system and drainage map of the industries.

(Action By: RO JSPCB, Jamshedpur)

6. To submit the desired reports / documents / maps etc. on or before 03/05/2023 to the Member Secretary of the Expert Committee.

(Action By: All the concerned stakeholders)

7. The site visit of the expert committee and the interaction with the local people and others is scheduled on 8<sup>th</sup> May, 2023.

(Action by: All the Members)

The meeting concluded with the vote of thanks to the Chairman.

Sd/-

**(L. Kiangte)**

Additional Chief Secretary  
Forest, Environment & Climate Change Department,  
Govt. of Jharkhand – Cum –  
Chairman, Monitoring Committee

Memo No-7/Praya.Pradu(Vad)-07/2023- 1596 Ranchi, Dated- 28.04.2023

Copy to- Deputy Commissioner, East Singhbhum/Member Secretary (MS), Jharkhand State Pollution Control Board (JSPCB) – Cum – Member Secretary, Expert Committee/Sri Rajeev Ranjan, Scientist – 'E', MoEF&CC IRO, Ranchi/Sri Toufic Aslam, Scientist 'C', CPCB Regional Directorate, 502, Southern Conclave, 1582, Rajdanga, Main Road Kolkata-700107/Director, SUDA, Urban Development and Housing Department, GoJ/Director, Panchayati Raj Department, GoJ for information & necessary action.

E-mail

6/28/4/2023  
(Raju Ranjan Roy)  
Additional Secretary.

**Minutes of Meeting of the Expert Committee held on 11/05/2023 in the Conference Hall of the Circuit House, East Singhbhum in compliance of directions issued by the Hon'ble NGT, Principal Bench, New Delhi. vide its order dated 01/03/2023 in O. A. No. 124/2023 In re: News item published in The Avenue Mail dated 07.02.2023 titled "Jamshedpur: Industrial Wastes adding to pollution level in River Subarnarekha".**

**Attendees:**

- i. Sri L. Khiangte, Additional Chief Secretary (ACS), Forest, Environment and Climate Change Department, GoJ – Cum – Chairman, Expert Committee.
- ii. Sri Yatindra Kumar Das, Member Secretary (MS), Jharkhand State Pollution Control Board (JSPCB) – Cum – Member Secretary, Expert Committee.
- iii. Smt. Vijaya Jadhav, Deputy Commissioner, East Singhbhum.
- iv. Sri Rajeev Ranjan, Scientist – E, MoEF&CC IRO, Ranchi.
- v. Miss Mamta Priyadarshi, DFO, Jamshedpur.
- vi. Sri Aditya Narayan, DFO, Saraikela.
- vii. Sri Jitendra Prasad Singh, Regional Officer (RO), JSPCB Regional Office – Cum – Laboratory, Jamshedpur.
- viii. Smt. Amala Murmu, Pramukh of Chandil Block, Saraikela Kharsawan.
- ix. Sri Girja Shankar Prasad, Assistant Municipal Commissioner, Adityapur Municipal Corporation along with his team.
- x. Sri Suresh Yadav, Executive Officer, Mango Nagar Nigam along with his team.
- xi. Sri Sanjay Kumar, Special Officer, Jamshedpur Notified Area Committee along with his team.
- xii. Sri Ranjeet Lohra, Chief Executive Officer, Kapali Nagar Parishad along with his team.
- xiii. Sri Rajendra Kumar, City Manager, Jugsalai Nagar Parishad along with his team.
- xiv. Representatives of Tata Steel Utilities and Infrastructure Services Limited.
- xv. Representatives of Common Effluent Treatment Plant (CETP), Adityapur.
- xvi. Representatives of Tata Steel Limited.
- xvii. Representatives of Tata Motors Limited.
- xviii. Representatives of Uranium Corporation of India Limited.
- xix. Representative of BARC, Turamdih.
- xx. Representatives of Tinsplate Company of India Limited.
- xxi. Representatives of Hindustan Copper Limited.

1. At the outset of the meeting the Additional Chief Secretary – Cum – Chairman of the Expert Committee briefed the members about the order dated 01.03.2023 passed by the Hon'ble NGT, Principal Bench, New Delhi in O. A. No. 124/2023 In re: News item published in The Avenue

✓

Mail dated 07.02.2023 titled "Jamshedpur: Industrial Wastes adding to pollution level in River Subarnarekha". It was further informed that the proceedings have been initiated suo-motu in light of captioned media report about the pollution of river Subarnarekha in Jharkhand in and around Jamshedpur. The said media report refers to survey conducted by the State PCB showing exceedance of pH value, DO content and lead content. At some places like Mango and Moubhandar, pollution was more. The Hon'ble NGT directed the Expert Committee to prepare a factual Report in respect of gaps in management of sewage and trade effluents with time bound action plan.

2. The Member Secretary, JSPCB informed that an Expert Committee has been constituted by the Forest, Environment and Climate Change Department, GoJ vide Notification No. 1283 dated 10/04/2023 under Chairmanship of the ACS, Forest, Environment and Climate Change Department, GoJ. It was further informed that the JSPCB is the nodal agency for coordination and compliance.
3. The Special Officer, Jamshedpur Notified Area Committee presented the drain wise status of the drains discharging their waste water into river Subarnarekha along with the Estimated Flow, Actions Proposed, Fund required, Source of Funds, Progress Report, proposed timeline for preparation of Draft Detailed Project Report, Tender and commissioning of project. The details of which are as follows: -

S. N.	Location	Latitude (N)	Longitude (E)	Estimated Flow (in MLD)	Actions Proposed	Fund Required (in Cr)	Fund Source	Progress Report	DDPR	Tender	Project Commissioning
		Discharge Point									
1	Drain Near Domunhani	22°50'3.77"	86°9'52.49"	2	TUISL setting up a PSTP		Tata Steel	Execution in progress	-	-	Dec-25
2	Drain Near Swam Vihar	22°49'59.11"	86°10'12.48"	2							
3	Asiana Drain Back Side (Gate 4)	22°49'50.46"	86°10'35.32"	2		8	15th Finance	Survey to start	Aug-23	Dec-23	Dec-26
4	Asiana Drain Front Side (Gate 3)	22°49'35.32"	86°10'47.57"	2		8	15th Finance				
5	Drain Beside Horse Riding School	22°49'15.62"	86°11'10.23"	10	Tata has a plan post 2025		Tata Steel	Proposed	-	-	-
6	Drain Beside XLRI & Safari Park	22°49'6.99"	86°11'35.25"	2		8	15th Finance	Survey to start	Aug-23	Dec-23	Dec-26
7	Gandhi Ghat, RK Mission Hostel	22°49'2.77"	86°12'26.24"	0.02	Nature Based Treatment 20 KLD	0.1	15th Finance	Feasibility Assessment Complete	May-23	Aug-23	Dec-24
8	Pandey Ghat	22°48'54.60"	86°12'51.40"	27	I&D STP Project by JNAC	525	15th Finance, AMRUT 2.0, Other	Survey Complete	Jun-23	Sep-23	Dec-26
9	Lalbhatta (C Town)	22°48'46.79"	86°13'20.15"	70	TUISL setting up a SPS of 20 MLD		Tata Steel				
10	Bhuiyandih Gwala Bastee	22°48'54.45"	86°13'36.36"	0.6	I&D STP Project by JNAC		15th Finance				
11	Sidgora 10 No Bustee Drain	22°48'59.60"	86°13'42.48"	3.8	STP (MBBR) 800KLD at Bihari Basti	3.6	15th Finance	Feasibility Assessment Complete	May-23	Aug-23	Dec-25
12	Nim Bhatta	22°48'51.26"	86°14'35.50"	0.5							
13	Bihari Basti	22°48'44.25"	86°14'43.11"	0.1	STP (SBR) of 45-50 MLD at Moharda	131	15th Finance, AMRUT 2.0, Other	Feasibility Assessment Complete	May-23	Aug-23	Mar-26
14	Bagunahatu Drain	22°48'27.90"	86°15'0.52"	1.2							
15	Zila School 1	22°48'25.11"	86°15'10.48"	0.4							
	Zila School 2	22°48'24.13"	86°15'14.65"								
16	Drain From Bhojpur Colony	22°48'20.25"	86°15'25.57"	0.1							



5	Shyamnagar Ghat	22°49'16.54"	86°13'49.88"	9.82						Before July 2023	Before December 2023	Before December 2025 Long term solution ( I&D and STP- 24 to 30 Months) Short term solution (Chemically enhanced primary treatment--6 to 8 Months)
6	Baikunth Nagar Ghat	22°48'58.84"	86°12'58.25"	0.10						Before July 2023	Before December 2023	Before December 2025 Long term solution ( I&D and STP- 24 to 30 Months) Short term solution (Chemically enhanced primary treatment--6 to 8 Months)
7	Moon City	22°49'15.73"	86°13'48.32"	1.25						Before July 2023	Before December 2023	Before December 2025 Long term solution ( I&D and STP- 24 to 30 Months) Short term solution (Chemically enhanced primary treatment--6 to 8 Months)
8	Mango Chowk Nala	22°49'04.43"	86°12'40.40"	0.82						Before July 2023	Before December 2023	Before December 2025 Long term solution ( I&D and STP- 24 to 30 Months) Short term solution (Chemically enhanced primary treatment--6 to 8 Months)
9	Kedar Bagan Nala	22°49'11.92"	86°14'14.89"	0.33						Before July 2023	Before December 2023	Before December 2025 Long term solution ( I&D and STP- 24 to 30 Months) Short term solution (Chemically enhanced primary treatment--6 to 8 Months)

2



1	Treated effluent from NIT College	22°46'52.8 6"N	86°08'18.8 8"E	3	Construct ion of I & D and STP in long term and chemical ly enhanced primary treatment in short term. Integratio n of short solution into long term solution wherever feasible	To be determi ned	To be determi ned	Not yet finiliz ed	-	Consult ant not yet finilize d	To be finalis ed after appro val of DPR	After award of contract - Short term solution - About 6 to 8 months) and Long Term Solution - (24 to 30 months).
2	Near Radhasw ami Marg- ward 27,28,29	22°46'30.5 6"N	86°10'17.0 0"E	2.1	Construct ion of I & D and STP in long term and chemical ly enhanced primary treatment in short term. Integratio n of short solution into long term solution wherever feasible	To be determi ned	To be determi ned	Not yet finiliz ed	-	Consult ant not yet finilize d	To be finalis ed after appro val of DPR	After award of contract - Short term solution - Chemically enhanced primary treatment (About 6 to 8 months) and Long Term Solution - I & D s and STPs (24 to 30 months). Integratio n of short solution into long term solution wherever feasible
3	Near hatil furnitures ward no. 18,19,20	22°46'55.5 3"N	86°10'21.8 9"E	1.5	Construct ion of I & D and STP in long term and chemical ly enhanced primary treatment in short term. Integratio n of short solution into long term solution wherever feasible	To be determi ned	To be determi ned	Not yet finiliz ed	-	Consult ant not yet finilize d	To be finalis ed after appro val of DPR	After award of contract - Short term solution - Chemically enhanced primary treatment (About 6 to 8 months) and Long Term Solution - I & D s and STPs (24 to 30 months). Integratio n of short solution into long term solution wherever feasible
4	Hariom nagar, Ward no. 16,17	22°47'36.8 5"N	86°10'4.92 "E	0.6	Construct ion of I & D and STP in long term and chemical ly enhanced primary treatment in short term. Integratio n of short solution	To be determi ned	To be determi ned	Not yet finiliz ed	-	Consult ant not yet finilize d	To be finalis ed after appro val of DPR	After award of contract - Short term solution - Chemically enhanced primary treatment (About 6 to 8 months) and Long Term Solution - I & D s and STPs (24 to 30 months).

					into long term solution wherever feasible							
5	Hariom nagar, Ward no. 14,15	22°47'36.85"	86°10'4.92"E	0.5	Construct ion of I & D and STP in long term and chemical ly enhanced primary treatment in short term. Integratio n of short solution into long term solution wherever feasible	To be determi ned	To be determi ned	Not yet finiliz ed	-	Consult ant not yet finiliz ed	To be finalis ed after appro val of DPR	After award of contract - Short term solution - Chemically enhanced primary treatment (About 6 to 8 months) and Long Term Solution - I & D s and STPs (24 to 30 months).
6	Saldhi Basti, near 20MLD STP ward no. 13,14	22°47'58.03"N	86°9'15.38"E	1.2	Construct ion of I & D and STP in long term and chemical ly enhanced primary treatment in short term. Integratio n of short solution into long term solution wherever feasible	To be determi ned	To be determi ned	Not yet finiliz ed	-	Consult ant not yet finiliz ed	To be finalis ed after appro val of DPR	After award of contract - Short term solution - Chemically enhanced primary treatment (About 6 to 8 months) and Long Term Solution - I & D s and STPs (24 to 30 months).
7	Saldhi Basti, near back side of ESI hospital, ward no. 13	22°47'52.48"N	86°9'0.46"E	2.20	Construct ion of I & D and STP in long term and chemical ly enhanced primary treatment in short term. Integratio n of short solution into long term solution wherever feasible	To be determi ned	To be determi ned	Not yet finiliz ed	-	Consult ant not yet finiliz ed	To be finalis ed after appro val of DPR	After award of contract - Short term solution - Chemically enhanced primary treatment (About 6 to 8 months) and Long Term Solution - I & D s and STPs (24 to 30 months).
8	New AIADA, near Toll bridge, ward no. 11	22°48'15.00"N	86°8'41.20"E	2.1	Construct ion of I & D and STP in long term and chemical ly enhanced primary treatment in short	To be determi ned	To be determi ned	Not yet finiliz ed	-	Consult ant not yet finiliz ed	To be finalis ed after appro val of DPR	After award of contract - Short term solution - Chemically enhanced primary treatment (About 6 to 8 months) and Long Term

					term. Integratio n of short solution into long term solution wherever feasible							Solution - I & D.s and STPs (24 to 30 months).
9	Usha Martin to Sitarampur Dam, ward 6,7,8	22°47'20.38"N	86°5'55.14"E	0.8	Construct ion of I & D and STP in long term and chemical ly enhanced primary treatment in short term. Integratio n of short solution into long term solution wherever feasible	To be determined	To be determined	Not yet finilized	-	Consult ant not yet finilized	To be finalised after approval of DPR	After award of contract - Short term solution - Chemically enhanced primary treatment (About 6 to 8 months) and Long Term Solution - I & D s and STPs (24 to 30 months).

8. The Chairman, Expert Committee asked from the representatives of the ULB's present whether there are any in-situ remedial measures proposed for short term measures which may be adopted till the completion of the Waste Water treatment facility which may take a few years. In reply Sri B.P. Yadav, General Manager, NJSEI (Consultant to the ULBs) replied that the in-situ remediation may be adopted at some of the drains but time is required to submit a preliminary report in this regard.
9. The Representatives of Tata Steel Limited has submitted that at present they are treating 9 MGD of effluent and out of this 7.7 MGD of treated waste water is being reused for different purposes while 1.3 MGD of treated waste water is being discharged outside in drains. The timeline for complete reutilization of treated effluent is by December, 2024.
10. The Representative of Tata Motors Limited has submitted that in last financial year 8.85 Lakhs m<sup>3</sup> of effluent was generated and 100% treatment was carried out, out of which 6.94 Lakhs m<sup>3</sup> of treated waste water was reused for different purposes and rest was being discharged to the Municipal Drains. The timeline for complete reutilization of treated effluent is by December, 2026.
11. The Representative of Uranium Corporation of India Limited, Jadugora has informed that an ETP plant of Capacity 4,800 m<sup>3</sup> is established at Jadugoda Ore Processing Plant and part of treated effluent is recycled back in ore processing plant and rest treated water is discharged to Gara Nalla (River) which meets river Suvarnrekha.
12. The Representative of Tinsplate Company of India Limited has informed that at present the effluent generation in their plant is approximately about 170-180 m<sup>3</sup>/hr. They have installed an

ETP of capacity 200m<sup>3</sup>/hr. Moreover, two Waste Water Recycling Plant of capacity 40m<sup>3</sup>/hr & 20 m<sup>3</sup>/ hr have been installed by the Unit, which treats about 44 m<sup>3</sup>/hr of waste water. Rest treated waste water is discharged in the municipal drains. The timeline for complete reutilization of treated effluent is by March, 2026.

13. The representative of Hindustan Copper Limited, Ghatshila has informed that at present the operation of plant is closed since 2019. So, there is no waste water discharge from the plant.

**After deliberations and discussions, the Chairman gave the following directions: -**

a) To submit the preliminary report w.r.t. proposals for the in-situ remediation measures to be adopted by the Mango Nagar Nigam, Jamshedpur Notified Area Committee and Adityapur Nagar Nigam.

(Action by: Concerned ULB's in coordination with their consultant)

b) To submit report on short term measures to be adopted by the industries (Tata Steel Limited, Tata Motors Limited, UCIL, TCIL) for utilization of treated waste water which is being discharged to the drains along with the timelines for utilization.

(Action by: Tata Steel Limited, Tata Motors Limited, UCIL, TCIL)

c) To submit the updated detailed status of the timelines proposed for the measures to be adopted for treatment of waste water flowing from the drains.

(Action by: All the ULB's)

d) To monitor and submit the compliance status of the various directions issued while Site Visit of the Committee.

(Action by: DC, E. Singhbhum)

e) To submit the desired reports / data etc. to the Member Secretary, JSPCB (Nodal Agency) by 29<sup>th</sup> May, 2023 for preparation of a factual report in respect of gaps in management of sewage and trade effluents with time bound action plan in compliance to the Hon'ble NGT directions dated 01.03.2023.

(Action by: All the concerned stakeholders)

f) The above reports and status to be submitted to the Member Secretary of the Expert Committee by 7<sup>th</sup> June, 2023 to enable the Committee to prepare the Report on time.

(Action by: MS, JSPCB)

The meeting concluded with the vote of thanks to the Chairman.

Sd/-

(L. Khiangte)

Additional Chief Secretary  
Forest, Environment & Climate Change Department,  
Govt. of Jharkhand – Cum –  
Chairman, Expert Committee

Government of Jharkhand  
Forest, Environment & Climate Change Department

Memo No.-7/Praya.Pradu (Vad)- 07/2023- 1810 Ranchi, Dated:- 19/05/2023

Copy to- Member Secretary, Jharkhand State Pollution Control Board, Ranchi for information & necessary action.

It is requested to kindly circulate the minutes to all concerned stake holders for compliance.

*19/5/2023*  
 (Raju Ranjan Roy)

Additional Secretary,

Forest, Environment & Climate Change Department,  
 Government of Jharkhand.

Memo No.-7/Praya.Pradu (Vad)-07/2023- 1810 Ranchi, Dated:- 19/05/2023

Copy to- Deputy Commissioner, East Singhbhum, Jamshedpur/Shri Rajiv Ranjan, Scientist- 'E', MoEF&CC, IRO, Ranchi/Shri Toufiq Aslam, Scientist-'C', CPCB, Regional Directorate, 502, Southern Conclave, 1582, Rajdanga, Main Road, Kolkata-700107/DFO, Jamshedpur/DFO, Saraikela/Assistant Municipal Commissioner, Adityapur Municipal Corporation/Executive Officer, Mango Nagar Nigam/Special Officer, Jamshedpur Notified Area Committee/Chief Executive Officer, Kapali Nagar Parishad/City Manager, Jugsalai, Nagar Prishad for information & necessary action.

*19/5/2023*  
 (Raju Ranjan Roy)

Additional Secretary,

Forest, Environment & Climate Change Department,  
 Government of Jharkhand.

Memo No.-7/Praya.Pradu (Vad)- 07/2023- 1810 Ranchi, Dated:- 19/05/2023

Copy to- P.P.S. to Additional Chief Secretary, Forest, Environment & Climate Change Department, Government of Jharkhand, Ranchi for information.

*19/5/2023*  
 (Raju Ranjan Roy)

Additional Secretary,

Forest, Environment & Climate Change Department,  
 Government of Jharkhand.